

Restrictions on appointment of foreign nationals in Indian universities

125. SHRI KAILASH PATI
MISHRA:

SHRI ASHWANI KUMAR:

SHRI SHANKER SINH
VAGHELA:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government have imposed fresh restrictions on appointment of foreign nationals in Indian universities, their research programmes and movement into sensitive areas and the universities have been asked to keep a strict vigil on their activities; and

(b) if so, what are the details of guidelines issued in this regard?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) and (b) The instructions issued by the Government of India from time to time in regard to the procedure to be observed in respect of foreign scholars visiting India under various programmes have been consolidated to facilitate easy reference and have recently been brought to the notice of Vice-Chancellors of all universities/deemed universities, etc., for their guidance/compliance.

Narmada Sarover Scheme

126. SHRI SHANKER SINH VAGHELA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Maharashtra, Madhya Pradesh and Rajasthan Government have unduly delayed the payment of their share to the Government of Gujarat in the Narmada Sarover Scheme; and

(b) if so, what steps the Central Government propose to take to ensure that payments are made in time?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKAR-ANAND): (a) The Governments of Maharashtra and Madhya Pradesh have already paid a major portion of their share of expenditure on the Sardar Sarovar Project. The Government of Rajasthan are yet to pay their share of expenditure.

(b) The question of earmarking funds in the State plans for inter-State Projects, is under consideration.

Ayurvedic medicine 'S' Compound

127. SHRI DHARAM CHANDER PRASHANT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that his Ministry has approved an Ayurvedic medicine 'S' Compound;

(b) whether Government propose to make it a substitute of phenylbutazone, a drug withdrawn from number of countries for its dangerous side-effects; and

(c) what steps have been taken by Government to export this medicine to other countries for earning foreign exchange?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) There is no proposal for substitution of S. Compound, an Ayurvedic drug in place of Phanylbutazone, which is an allopathic drug.

(c) So far the Government has not explored the possibility of exporting this medicine to other countries.

Setting up of a National Test Range in Orissa

128. SHRI JAGADISH JANI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to set up a National Test Range in Orissa;